

ever, there is no single agency which recruits teachers in universities and colleges in the country.

Sowing of Sugarcane

1253. SHRI K. CHATHUNNI MASTER: Will the Minister of AGRICULTURE be pleased to state that quantity of sugarcane likely to be produced during the year 1984-85 and the total acreage of land which it is likely to be sown?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): It is too early to make any assessment of the acreage sown and the likely production of sugarcane during the year 1984-85.

H.M.T. Watches

1254. SHRI V. GOPALSAMY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the performance of HMT watches is highly unsatisfactory;

(b) if so, what steps Government propose to take to improve the quality of HMT watches;

(c) whether Government propose to constitute committee headed by an expert to look into the complaints against HMT watches; and

(d) if the answer to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) No, Sir.

(b) to (d) Do not arise.

Abolition of Lease System in Delhi

1255. SHRI NAND KISHORE BHATT: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government propose to abolish land lease system in Delhi and make the land free-hold for all purposes;

(b) whether any decision has been taken in this regard and if so, the details thereof; and

(c) if no decision has been taken by when it is likely to be taken?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS AND IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) The question of abolition or modification of the lease hold system relating to residential properties in Delhi is being examined, keeping in view various aspects and likely repercussions on the land tenure system and the social and financial implications. It is not possible at this stage to indicate when a final decision is likely to be taken.

Post-Graduate Courses in Engineering Institutions

1256. SHRI M. M. JACOB: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the number of engineering institutions in the country which are offering post-graduate courses;

(b) the number of seats allotted for post-graduate courses in each State;

(c) whether any request from the Government of Kerala for increase in the number of seats for such courses is pending before the Ministry?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) to (c) There are 84 engineering institutions in the country which offer post-graduate courses in Engineering and Technology. No seats are allotted to any State for admission which is open to students from all over the country.

A proposal of Government of Kerala for starting a post-graduate course in an institution in Kerala with an intake of 6 students has been received. This proposal has been seen by the Screening Committee of the Board of Post-Graduate Studies and will now be considered first by the Board and thereafter by the Government of India.

Constitution of Coconut Board

1257. **SHRI M. M. JACOB:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that non-official members are also nominated to Coconut Board constituted by the Government of India;

(b) what is the amount so far spent by the Board on schemes for the development of coconut in the country; and

(c) the number of farmers who have benefited by the schemes so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) So far, the Coconut Development Board has spent a sum of Rs. 140.00 lakhs on coconut development schemes.

(c) About 2.40 lakhs coconut growers have been benefited by these coconut development schemes.

1258. [Transferred to the 7th August, 1984.]

Deep Sea Fishing

1259. **SHRI M. M. JACOB:** Will the Minister of AGRICULTURE be pleased to state:

(a) what is the percentage production of marine products obtained as a result of deep sea fishing across India's coasts;

(b) the number of Indian vessels engaged in deep sea fishing;

(c) the number of vessels added to the fleet during the Sixth Five Year Plan period; and

(d) the number of vessels likely to be added during the Seventh Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) Marine fish production from deep sea fishing across India's Coasts is estimated to be about 1 per cent of the total marine fish production.

(b) The number of Indian vessels (20 metres or above) engaged in deep sea fishing for commercial ex-